

In the National Company Law Tribunal, Jaipur

Item No. 211

IA No. 52/JPR/2018

CP No. 24/241-242/JPR/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

Mr. Naresh Chander Ralhan & Ors.Applicant/Petitioners

VS.

NR Switch-N-Radio services Pvt. Ltd. & Ors.Respondent

Order delivered on 23.10.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Taneja, Adv.

For Respondent(s) : K.J. Mehta, Adv.

ORDER

Heard the submissions made by the counsels. Post the matter to 06.11.2019
along with CP No. 253/PB/2018.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**